level and for major State for the year 1981, 1986 and 1988 are as follows:

| Major State | 1981 | 1986 | 1988 |
| :---: | :---: | :---: | :---: |
| Andhra Pradesh | 86 | 82 | 83 |
| Assam | 106 | 109 | 99 |
| Bihar | 118 | 101 | 97 |
| Gujarat | 116 | 107 | 90 |
| Haryana | 101 | 85 | 90 |
| Kamataka | 69 | 73 | 74 |
| Kerala | 37 | 27 | 28 |
| Madhya Pradesh | 142 | 118 | 121 |
| Maharashtra | 79 | 63 | 68 |
| Orissa | 135 | 123 | 122 |
| Punjab | 81 | 68 | 62 |
| Rajasthan | 108 | 107 | 103 |
| Tamil Nadu | 91 | 80 | 74 |
| Uttar Pradesh | 150 | 132 | 124 |
| West Bengal | 91 | 71 | 69 |
| INDIA | 110 | 96 | 94 |

(b) There is a downward trend of infant mortality rate during the last decade.

## Water Charges By D.D.A.

10090. SHRI PRATAPRAO. B. BHOSALE: Will the Minister of URBAN DEVELOPMENT be pleased to state:
(a) whether D.D.A. has been charging

Rs. 30/- minimum for censumption of water per month as water charges from some of allotted or Delhi;
(b) if so, the names of localities;
(c) whether Delhi Water Supply and Sewage Disposal Undertaking has been charging Rs. $7 /$ - minimum for consumption of water;
(d) if so, the reasons for such difference for the same facilities between two agencies; and
(e) the action taken or proposes to bring uniformity, in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b), (d) and (e). Delhi Development Authority has reported that in the colonies mentioned in the statement give below water charges are being recovered at the provisional rate of Rs. 30 per month from the allottees of DDA flats subject to adj-stment in future bills. In all other areas, water charges are being recovered at the minimum rate of the MCD for bulk water supplied to the DDA. An additional charge of 30 paise per kilo litre is levied on account of expenditure on boos pumping of water.
(c) The minimum charges are Rs. 7.50 per month per connection.

## STATEMENT

1. Kalkaji West of Community Centre
2. Alaknanda Pocket B \& C
3. SFS at Greater Kailash I
4. Kalkaji Extension Pocket A-3
5. 144 SFS at Munirka Ph. IV
6. Vasant Vihar Opposite J.N.U.
7. Vasant Vihar Block D near RBI Qtrs.
8. Malviya Nagar Extension Saket
9. Desh Bandhu Gupta College, Kalkaji
10. A-10 Kalkaji Extension
11. Kalkaji G Block
12. Vasant Kunj Sec. ABC \& D
13. Kalkaji Outer Ring Road
14. East of Kailash Pkt. A \&B
15. Alaknanda Pkt. P \& C Gr. III
16. Katwaria Saria
17. Alaknanda
18. Sheikh Saria
19. Kalkaji A 12 \& A 13 Blocks.

## [Translation]

## Vacant Posts of Junior Resident Doctors in Ram Manohar Lohia Hospital

10091. SHRI M.S. PAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
(a) the number of vacancies of Junior Resident Doctors in Ram Manohar Lohia Hospital, New Delhi and since when these are lying vacant;
(b) the reasons for not filling up these posts till now;
(c) whether Government have received any memorandum from Resident Doctors' Association of this hospital; and
(d) if so, the action proposed to be taken by Government thereon?

THE MINISTER OF STATE OF THE MINISTRY MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) There are 68 vacancies of Junior Residents Doctors in Dr. Ram Ma-

